

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

127. C.P.(CAA)/172/MB/2023

IN

C.A.(CAA)/61/MB/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.04.2024**

NAME OF THE PARTIES: Terracis Technologies Limited

Appearance

For Petitioner: Adv. Heman Sethi a/w Tanaya Sethi.

For UOI : Aditya Sikka a/w Mr. Meghav Gupta a/w Ms. Onshi Jhakar
is present through VC.

SECTION 230 (I) OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Heard the arguments of both sides. C.A.(CAA)/61/MB/2023 is **Reserved for
Order.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//